

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(THE HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**NOTIFICATION**  
Dated Guwahati the 27<sup>th</sup> June, 2014

No.HC.VII-71/2014/ 4134 /A. The transfer order of Shri Kamal Mahanta, UDA, Office of the District and Sessions Judge, Sonitpur, Tezpur to the establishment of District and Sessions Judge, Kamrup, Amingaon, vide High Court Notification No.HC.VII-71/2014/3713/A dated 10.06.2014 and the transfer order of Shri Subimal Pathak, UDA, Office of the District and Sessions Judge, Udalguri to the establishment of District and Sessions Judge, Sonitpur, Tezpur, vide High Court Notification No.HC.VII-19/2014/3843/A dated 18.06.2014, have been kept in abeyance until further orders.

By Order,  
Sd/- Sanjay Hazarika,  
**JOINT REGISTRAR (VIGILANCE)**


Memo No.HC.VII-71/2014/ 4135 - 4148 /A.

Dated 27.06.2014

Copy to:-

1. The L.R. & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati
2. The Principal Accountant General, Assam, Beltola, Maidamgaon, Guwahati
3. The District and Sessions Judge, Kamrup, Amingaon
4. The District and Sessions Judge, Sonitpur, Tezpur
5. The District and Sessions Judge, Udalguri
6. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati
7. The Joint Registrar (\_\_\_\_\_), Gauhati High Court, Guwahati \_\_\_\_\_
8. The Deputy Registrar (\_\_\_\_\_), Gauhati High Court, Guwahati
9. The Private Secretary to Hon'ble Mr. Justice \_\_\_\_\_, Gauhati High Court, Guwahati
- ✓ 10. The System Analyst, Gauhati High Court, Guwahati for uploading this Notification in the Gauhati High Court Website
11. The C.A. to the Registrar General/ Registrar (Vigilance)/Registrar (Judicial)/Registrar (Administration), Gauhati High Court, Guwahati
12. The Deputy Director, Printing & Stationery, Assam Govt. Press, Bamunimaidan, Guwahati for publication of the Notification in the Assam Gazette
13. Shri Kamal Mahanta, UDA, Office of the District and Sessions Judge, Sonitpur, Tezpur
14. Shri Subimal Pathak, UDA, Office of the District and Sessions Judge, Udalguri

  
**JOINT REGISTRAR (VIGILANCE)**

  
27/6/2014